

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

06.01.2021

O.A./350/1363/2015

M.A./350/321/2020

M.A./350/322/2020

(HG)

ITEM NO:11

FOR APPLICANTS(S) Adv. :

DULAL CH PAUL

-V/S-

EASTERN RAILWAY

FOR RESPONDENTS(S) Adv. :

Mr. T.K.Biswas

Mr. S.K.Das

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties and perused the record.</p> <p>Since the Misc. Application, filed by the applicant seeking substitution, seems to be defective, both the M.As. are disposed of as withdrawn.</p> <p>Ld. Counsel for the applicant is given liberty to file fresh M.As.</p> <p style="text-align: right;">(TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">RK</p>